

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. CPC. 350/113/2015
OA. 350/468/2015

Date of Order: 31.01.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

JOYANTAKR. GANGULY & OTHERS
VS.
SS MOHANTI & OTHERS.

For the Applicant : Mr. A. Chakraborty, Counsel

For the Respondents : Mr. P. Mukherjee, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

Heard both.

2. Learned counsel for respondents submit that the speaking order has been passed and is under challenged in the separate OA. Then, the present contempt petition is dropped. Notices, issued, if any, are also discharged.

3. The supporting documents is handed over by the Id. Counsel for respondents, is taken on record.

(Jaya Das Gupta)
Member (A)

(Bidisha Banerjee)
Member (J)

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